

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3876
ANSWERED ON:08.04.2003
REGIONAL FORENSIC LABORATORIES
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of cases of chemical analysis are pending in various regional forensic laboratories;
- (b) if so, the number of such cases pending in the different regional offices and the reasons therefor; and
- (c) the steps taken by the Government to provide additional facilities for the quick disposal of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a) & (b): The Regional Forensic Science Laboratories are under the administrative control of the concerned State Governments. The pendency level of forensic cases is also maintained only at the concerned laboratory level.
- (c): The Ministry of Home Affairs releases funds to the State Governments every year under the scheme of Modernization of the State Police Forces for upgradation and modernisation of the Forensic Science Laboratories to ensure quicker disposal of forensic cases.